

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Vote on Account) Bill, 1982, which was passed by the Lok Sabha at its sitting held on the 16th March, 1982, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation Bill, 1982, which was passed by the Lok Sabha at its sitting held on the 16th March, 1982, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

ESTIMATES COMMITTEE

TWENTIETH REPORT

SHRI K. T. KOSALRAM (Tiruchendur): Sir, I beg to present the Twentieth Report (Hindi and English versions) of the Estimates Committee on the Ministry of External Affairs—Overseas Indians in West Asia, Sri Lanka, Malaysia, Burma, Indonesia and Singapore—Part II—Sri Lanka.

COMMITTEE ON SUBORDINATE LEGISLATION

ELEVENTH REPORT

SHRI MOOL CHAND DAGA (Pali): Sir, I beg to present the Eleventh Report (Hindi and English versions) of the Committee on Subordinate Legislation.

12.28 hrs.

STATEMENT RE: INCREASE IN LEVY SUGAR QUOTAS OF STATES/UNION TERRITORIES

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): Mr. Speaker, Sir, before you take up the question of wheat, I would request you to allow me to make my statement on sugar.

श्री सतीश अग्रवाल (जयपुर) :
शूगर का कोटा आप बढ़ा रहे हैं। लेकिन जयपुर में डिस्ट्रीब्यूशन नहीं हो रहा है।

अध्यक्ष महोदय : बढ़ा कर होगा।

श्री सतीश अग्रवाल : जो एलाटमेंट है और जो जनवरी का कोटा है वह भी डिस्ट्रीब्यूट नहीं हुआ है।

RAO BIRENDRA SINGH: Sir, the House would recollect that on a large number of past occasions there have been discussions regarding the increase in the levy sugar quotas of various State Governments/Union Territories on the basis of population which had increased since 1-4-1978 when the quotas had been fixed.

Despite the fact that there have been repeated demands from various State Governments/Union Territories for increasing their levy quotas, the House is aware of the extremely difficult position of sugar production in the